

THE HIGH COURT OF MANIPUR
AT IMPHAL

NOTIFICATION

Dated/Imphal 2nd August, 2013

No. HCM/B-17/2013-BC/ 5922 To aid and assist the High Court of Manipur in carrying out the functions of Bar Council of the State in so far as it is empowered to do so under the Advocates Act, 1961 and rules framed thereunder, till the constitution of Bar Council of Manipur, the High Court of Manipur is pleased to constitute a committee of the following :

1. The Ld. Advocate General, Manipur.
2. The Members of the then Bar Council of Assam, Nagaland, Meghalaya, Manipur, Mizoram, Tripura and Arunachal Pradesh, elected from Manipur.
3. The Presidents and Secretaries of all the three Bars of the State namely, All Manipur Bar Association, High Court Bar Association, Manipur and High Court of Manipur Bar Association.
4. Mr. Apurba Kumar Sharma, Chairman (Executive, Bar Council of India), as Special Invitee.
5. The Senior Central Government Standing Counsel.
6. The Registrar General, High Court of Manipur.
7. The Joint Registrar (Admn. and PM & P)/Deputy Registrar (Admn.)

By Order,


(S. Serto)

REGISTRAR GENERAL
HIGH COURT OF MANIPUR

Memo No. HCM/B-17/2013-BC/ 5923-37 The 2nd August, 2013

Copy to :

1. The Secretary (Law), Government of Manipur.
2. The Secretary, Bar Council of India.
- For kind information.
3. The Secretaries, Bar Council of Assam, Nagaland, Mizoram and Arunachal Pradesh.

4. The Members of the then Bar Council of Assam, Nagaland, Meghalaya, Manipur, Mizoram, Tripura and Arunachal Pradesh elected from Manipur.
5. The Presidents and Secretaries of all the three Bars of the State namely, All Manipur Bar Association, High Court Bar Association, Manipur and High Court of Manipur Bar Association.
6. The Special Invitee, Mr. Apurba Kumar Sharma, Chairman (Executive, Bar Council of India).
7. The Senior Central Government Standing Counsel.
8. The Joint Registrar (Admn. and PM & P)/Deputy Registrar (Admn.)
9. The Principal Secretary to Hon'ble the Chief Justice.
 - For kind information of His Lordship.
10. The Private Secretary to Hon'ble Mr. Justice N. Kotiswar Singh.
 - For kind information of His Lordship.
11. The Private Secretary to Ld. Advocate General, Manipur.
 - For kind information of Ld. A.G.
12. CPC e-Courts MMP, High Court of Manipur. He is requested to upload the notification on the official website.
13. Guard File.
14. Notice Board.
15. Concerned File.


REGISTRAR GENERAL

HIGH COURT OF MANIPUR